

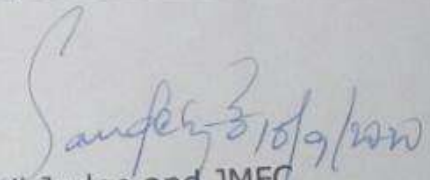
**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI
Cause List dated 07.10.2020**

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	S.C.15016/2015	P.P.	S.S.
2	S.C.15033/2018	P.P.	S.M.
3	S.C.15012/2019	P.P.	R.V.L.
4	S.C.15012/2016	P.P.	H.R.
5	S.C.15026/2019	P.P.	H.R.
6	Misc. 15001/2016	M.V.K.	B.G.C.
7	R.A.15027/2020	R.M.G.	P.B.N.
8	R.A.15001/2019	P. Subramanya	S.R.S.
9	R.A.15104/2019	T.K.S.	A.H.V.
10	R.A.15020/2020	N. Sonnegowda	V.C.M.
11	R.A.15015/2020	G.S. Prasanna Kumar	B.R.S.
12	R.A.15029/2020	Govindaraju	
13	R.A.15004/2020	M.V.G.	
14	R.A.15023/2020	V. Shankarappa	
15	M.A.15089/2019	V. Chandrappa	A.R.S.R.
AFTERNOON SESSION			
1	Misc.15009/2019	M.V.Kini	K.S.S.
2	Misc.15004/2020	K.V.M.	K.S.S.
3	A.A.15001/2020	Veena S. Gowda	
4	M.A.15011/2020	A.H.C.	M.B.M.
5	M.A.15022/2020	Harsha R	
6	M.A.15023/2020	Harsha R	
7	Ex.15015/2019	N.M.Munegowda	
8	P & SC 15016/2020	C. Venkatesh	
9	M.V.C.37/2020	R. Prabhakara	
10	M.C.15020/2020	J.V. Ramakrishna	
11	M.C.15123/2020	M. Munikrishna	
12	M.C.15024/2020	Meenkashi M.	S.V.S.
13	M.C.15127/2020	Meenkashi M.	R.C.S.

14	CrI.Misc.15140/2020	Raviprakash	P.P.
15	CrI.Misc.15141/2020	K. Shivashankar	P.P.
Judgment \ Orders			
1	M.C.15078/2020	Gangadhara C.	
2	A.P.15001/2020	B.V.P.A.	
3	A.P.15003/2020	B.V.P.A.	
4	A.P.15004/2020	B.V.P.A.	
5	A.P.15005/2020	B.V.P.A.	
6	A.P.15006/2020	B.V.P.A.	

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 07-10-2020

MORNING SESSSION	AFTERNOON SESSION
CIVIL AND CRIMINAL CASES	CIVIL AND CRIMINAL CASES
<u>HEARING</u>	<u>HEARING</u>
1. O.S.5/2013	1.O.S.475/2014
2. O.S.119/2013	2.O.S.577/2014
3. O.S.277/2013	3.O.S.789/2014
4. O.S.735/2013	4.FDP 13/2014
5. O.S.985/2013	5.O.S.767/2015
6. Cr.35/2020 Devanahalli P.S	6.O.S.505/2016
7. PCR /20 (Mallikarjunareddy)	7.O.S.565/2016
8. Cmis /20 (Manjamma)	<u>NEW SUIT</u>
9. PCR /20 (Nayaz Pasha)	8.O.S.421/2020 (Ramanna)
10.O.S.5/2014	9.O.S.423/2020 (Lakshamma)
11.O.S.9/2014	10.O.S.425/2020 (Sublakshamma)
12.O.S.309/2014	<u>ORDERS</u>
13.O.S.361/2014	11.C.C.3478/2020
<u>ARGUMENTS</u>	12.O.S.107/2018
14. O.S.349/2017	13.O.S.109/2018
15. O.S.189/2007	14.O.S.111/2018
	15.O.S.619/2017


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 07-10-2020

AFTERNOON SESSION	
<u>CIVIL AND CRIMINAL CASES</u>	
<u>HEARING/ARGUMENTS</u>	
1.	O.S.268/2007
2.	O.S.190/2008
3.	O.S.644/2019
4.	O.S.850/2012
5.	O.S.254/2020
6.	O.S.602/2018
7.	O.S.28/2020
8.	O.S.226/2020
9.	C.C.4074/2013
10.	C.C.3906/2014
11.	C.C.3287/2015
12.	C.C.5247/2020
<u>NEW SUITS</u>	
13.	O.S.420/2020 (Munikrishna)
14.	O.S.422/2020 (Nagarathna)
15.	O.S.424/2020 (K.Nanjappa)

NOTE: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka.

Yogeshwari
6/10/2020
Addl. Civil Judge and JMFC,
Devanahalli.

In the court of II Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 07-10-2020.

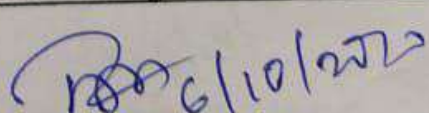
MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	528/09	Jagappa V/s Pillappa
2.	O.S.	593/19	Doddaakkayamma V/s Narayanamma
3.	O.S.	1625/06	Rajamma V/s Subramani
4.	O.S.	669/09	Rajamma V/s Sharadamma
5.	O.S.	1262/06	Lakshamma V/s Shamanna
6.	O.S.	671/15	Ramakrishnappa V/s Kempamma
7.	O.S.	339/08	Venkatalakshamma V/s Narayanamma
8.	O.S.	442/14	Gowamma V/s Munilakshamma
9.	O.S.	91/17	Doddalagumaiah V/s Muniraju
10.	O.S.	132/13	Komalamma V/s Chikkanna
11.	O.S.	64/10	- Varsha V/s Jayamma
12.	O.S.	118/17	- Rahul Taranath V/s Coodamani
13.	O.S.	865/15	- Narayanamma V/s Venkatappa
14.	O.S.	408/12	- Govindaraju V/s Govindamma
15.	O.S.	440/12	- Shamanna V/s State of Karnataka
AFTERNOON SESSION			
16.	O.S.	620/09	- Narayanappa V/s Gok
17.	O.S.	478/09	- Thopanna V/s Venkatesh
18.	O.S.	387/13	- Madhubala V/s Subanna
19.	O.S.	243/17	- Yallamma V/s Jayaramegowda
20.	O.S.	367/12	- Manjula V/s Muninagappa
21.	O.S.	577/13	- Abdul Rab V/s Shek Mohaboob
22.	O.S.	379/15	- Lakshamma V/s Chinna Krishnappa
23.	O.S.	1286/06	- Krishnamurthy V/s Muniyamma
24.	O.S.	557/19	- Papamma V/s Pillamuniyamma
25.	O.S.	592/10	- Rathnamma V/s Narasappa
26.		C/W 65/14	Akkayamma V/s Narasappa
27.	O.S.	377/19	- Girisha V/s Sumithra
28.	O.S.	432/17	- L.Krishnamma V/s B.M.Venugopal
29.	O.S.	726/15	- Sharadhamma V/s Thimakka
New Suits - Plaintiff/Defendants Name			
30.	O.S.	729/20	Devaraj Nayaka V/s Chinnamma

II Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka

In the court of I Addl. SENIOR CIVIL JUDGE & J.M.F.C., DEVANAHALLI,
Cause List, Dated 07-10-2020.

MORNING SESSION			
HEARING			
Case No.	-	Plaintiff / Defendants Name	
1.	O.S.	46/18	Sharadamma V/s Sarswathamma
2.	O.S.	862/14	Rajamma V/s Narasamma
3.	O.S.	5/14	Padma V/s Byrappa
4.	O.S.	2202/06	Varalakshmi V/s Muniyamma
5.	O.S.	1950/06	Malanabi V/s Fatima Bi
6.	O.S.	1521/06	Kempamma V/s Venkatamma
7.		C/w 1520/06	Subbamma V/s Venkatamma
8.	O.S.	315/09	Venkataswamy V/s Doddamuniyappa
9.	O.S.	607/15	Venkateshappa V/s Hanumakka
10.	O.S.	628/12	Venkatalakshamma V/s Munegowda
11.	O.S.	75/09	Gulab Jan V/s Majanu Bee
12.	O.S.	427/16	Vinutha V/s Ramakrishnappa
13.	O.S.	197/18	Manjunatha V/s Hanumegowda
14.	O.S.	348/18	Sarojamma V/s Lakshamma
15.	O.S.	987/08	Muniyappa V/s Muniyamma
AFTERNOON SESSION			
16.	O.S.	400/10	Rathnamma V/s Lakshmaiah
17.	O.S.	988/06	Kamini V/s Ramakrishnappa
18.	O.S.	373/16	Lakshinarasamma V/s Akkayamma
19.	O.S.	559/16	Ravichandra V/s Venkatappa
20.	O.S.	470/20	Subbamma V/s Kempanna
21.	O.S.	818/08	Hanumanthappa V/s Krishnappa
22.		C/w 126/07	Hanumanthappa V/s Shivaraj
23.	O.S.	968/19	Pakruddin V/s Samiulla
24.	O.S.	186/18	Satish Kumar V/s Munibyrapa
25.	O.S.	330/11	Rathnamma V/s Lakshamma
26.	O.S.	941/19	Bhagyamma V/s Veeregowda
27.	O.S.	98/07	Akkayamma V/s Siddappa
28.	O.S.	728/20	Chandrshekara reddy V/s Krishnappa
29.	O.S.	731/20	Narayanaswamy.M. Vs Akkayamma
30.	O.S.	734/20	C.N. Meenakashi Vs Nagamma


I Addl. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

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24-07-2020 issued by Hon'ble High Court of Karnataka

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 07-10-2020.

MORNING SESSION			
HEARING			
Case No.		Plaintiff / Defendants Name	
1.	O.S.	566/08	Narasimhalah V/s Yellappa
2.	O.S.	700/20	Sreenivasalah V/s Naveen
3.	O.S.	11/20	Prakash V/s Appaji
4.	O.S.	332/07	Srinivas V/s Nagaraj
5.	O.S.	510/20	Krishnappa V/s Uttanallamma
6.	O.S.	126/08	Nagarajappa V/s Gowramma
7.	O.S.	506/07	Kodandarama V/s Akkayamma
8.	O.S.	135/08	Nagarathnamma V/s Patalamma
9.	O.S.	408/08	Sheshagirichari V/s Nagarajachari
10.	O.S.	54/11	Munegowda V/s Doddamunivenkatappa
11.	O.S.	377/07	Ramayya V/s Muniswamappa
12.	O.S.	606/06	Nayar V/s Murthy
13.	O.S.	710/16	Rathnamma V/s Gullettappa
14.	O.S.	279/14	Pillamma V/s Krishnamurthy
New Suits - Plaintiff/Defendants Name			
15.	O.S.	736/20	- Lakshmidevi V/s Akkayamma
AFTERNOON SESSION			
16.	O.S.	734/07	Nagarathnamurthy V/s Narayanappa
17.	O.S.	566/20	Narayanaswamy V/s Ramakrishna
18.	O.S.	617/18	Yadhodha V/s Channappa
19.	O.S.	224/15	Jhon V/s Ravi
20.	O.S.	94/11	Srinivasa Murthy V/s Pillamma
21.	O.S.	446/07	Munilakshmmamma V/s Narayanamma
22.	F.D.P.	11/14	Venkatappa V/s Muniyappa
23.	O.S.	721/18	Amrutha V/s Anjinappa
24.	O.S.	12/17	Muniraj V/s Muniyappa
25.	O.S.	465/07	Abdul Razak V/s Shamanna
26.	O.S.	280/15	Ramesh Babu V/s Vanajakshi
27.	O.S.	730/20	M.K.Baig V/s Muthappa

N. S. S.

Pri. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

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